

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:6624  
ANSWERED ON:07.05.2013  
IMPORT OF COAL  
Viswanathan Shri P.

**Will the Minister of COAL be pleased to state:**

- (a) whether the Central Electricity Authority has given any proposal to the Coal India Limited (CIL) to import coal for the year 2012-13;
- (b) if so, the quantity to be imported by CIL and the estimated cost of import;
- (c) whether CEA has advised CIL to supply coal to the Independent Power Producers (IPP) at subsidized rates;
- (d) if so, the estimated loss to Coal India Ltd. and the reasons and circumstances under which the CIL would supply the imported coal below the cost;
- (e) whether the CIL is having any proposal to increase the cost of domestic coal supplied to IPPs; and
- (f) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL( SHRI PRATIK PRAKASHBAPU PATIL)

(a)to(f): A report on pooling of price of imported coal with domestic coal was prepared by Central Electricity Authority (CEA) in consultation with Coal India Limited (CIL) and the same was forwarded by Ministry of Power to Ministry of Coal. The same is under consideration of the Government alongwith other options.

After decontrol of coal prices w.e.f 1.1.2000, Coal India Ltd. (CIL) is fixing from time to time prices of different grades of coal produced by its subsidiary companies.